

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

No. 67 / DHC/GAZ./SPL.MM/2018

Dated : 22.12.2018

NOTIFICATION

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to extend the term of the following Special Metropolitan Magistrates upto 31.07.2019 or till the date of their attaining the age of 65 years, whichever is earlier, as mentioned against their names:-

Sl. No.	Name (s) of Special MMs	Period of Extension
1.	Mr. Rajendar Parshad Jain	01.02.2019 to 29.05.2019 (date of attaining the age of 65 years)
2.	Mr. Sudhir Kumar	01.02.2019 to 29.06.2019 (date of attaining the age of 65 years)
3.	Mr. Som Nath Arora	01.02.2019 to 31.07.2019
4.	Mr. Sunil Dutt Sharma	01.02.2019 to 31.07.2019
5.	Mr. Ashok Kumar Rehlan	01.02.2019 to 31.07.2019
6.	Mr. Madhu Sudan Khurana	01.02.2019 to 30.03.2019 (date of attaining the age of 65 years)
7.	Mr. Naresh Chellaramani	01.02.2019 to 31.07.2019
8.	Ms. Reeta Dutta	01.02.2019 to 31.07.2019
9.	Mr. Rajendra Prasad	01.01.2019 to 31.07.2019
10.	Mr. R.S. Mathur	01.02.2019 to 16.07.2019 (date of attaining the age of 65 years)
11.	Mr. S.K. Saxena	01.02.2019 to 31.07.2019
12.	Mr. Naresh Kumar	01.02.2019 to 31.07.2019
13.	Mr. Rishi Pal	01.02.2019 to 31.07.2019
14.	Mr. Siba Prasad Dey	01.02.2019 to 31.07.2019
15.	Ms. Gita Rawat	01.02.2019 to 26.07.2019 (date of attaining the age of 65 years)
16.	Mr. Dharampal Ture	01.02.2019 to 31.07.2019
17.	Mr. Narender Singh Hooda	01.02.2019 to 31.07.2019
18.	Ms. Rajinder Kaur Chadha	01.02.2019 to 31.07.2019
19.	Mr. Man Singh	01.02.2019 to 31.07.2019
20.	Mr. Jaswant Singh	01.02.2019 to 31.07.2019
21.	Mr. Anil Kumar Wahi	01.02.2019 to 09.07.2019 (date of attaining the age of 65 years)
22.	Mr. Chander Bhushan Sharma	01.02.2019 to 31.07.2019
23.	Mr. Arun Kumar Dhawan	01.02.2019 to 31.07.2019
24.	Mr. Ranjit Singh	01.02.2019 to 02.07.2019 (date of attaining the age of 65 years)
25.	Mr. Jitender Singh Gupta	01.02.2019 to 31.07.2019
26.	Mr. Suraj Mukh Gauba	01.02.2019 to 27.04.2019 (date of attaining the age of 65 years)
27.	Mr. Vijay Kumar Khanna	01.02.2019 to 31.07.2019
28.	Mr. Ram Niwas Dixit	13.03.2019 to 31.07.2019
29.	Mr. S.P. Viridi	13.03.2019 to 31.07.2019
30.	Mr. Virender Singh Arya	13.03.2019 to 31.07.2019
31.	Mr. Yatendra Singh	13.03.2019 to 31.07.2019
32.	Mr. Naresh Kumar Baweja	13.03.2019 to 31.07.2019
33.	Mr. Shiv Singh	13.03.2019 to 31.07.2019
34.	Mr. Mani Kant Chaudhary	14.03.2019 to 31.07.2019
35.	Mr. Surendra Singh	18.03.2019 to 31.07.2019

The above named officers would work for six days a week with Second Saturday off and would be entitled to leave as per the provisions contained in the Delhi Petty Offences (Trial by Special Metropolitan Magistrate) Rules, 1998.

BY ORDER OF THE COURT

Sd/-
(DR. ADITI CHOUDHARY)
REGISTRAR (VIGILANCE)

Endst.No. 6437-53 / DHC/GAZ.II/SPL.MM/2018 Dated : 22.12.2018

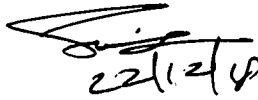
Copy forwarded for information and necessary action to:-

1. The District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Director, (HC &J), Govt. of India, Ministry of Law and Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. The Principal Secretary (Home), Govt. of N.C.T. of Delhi, I.P. Estate, New Delhi.

4. The Principal Secretary (Law, Jus. & Leg. Affairs), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
5. The Commissioner of Police, Delhi Police Headquarters, I.P. Estate, New Delhi.
6. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice.
7. The Chief Metropolitan Magistrate, Central, Tis Hazari Courts, Delhi.
8. DR.-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
9. P.A. to all the Registrars, Delhi High Court, New Delhi
10. The Commissioner, North Delhi Municipal Corporation, Civic Centre Minto Road, New Delhi.
11. The Commissioner, South Delhi Municipal Corporation, Civic Centre Minto Road, New Delhi.
12. The Commissioner, East Delhi Municipal Corporation, Patparganj Industrial Area, Delhi-110092.
13. The Chairperson, N.D.MC, Palika Kendra, New Delhi.
14. The Director of Prosecution, Tis-Hazari, Delhi.
15. The Director (Revenue), Delhi Jal Board, Govt. of NCT of Delhi, Varunalaya, Phase-II, Karol Bagh, New Delhi - 110005.
16. The Registrar (IT), Delhi High Court for being displayed on the Website of High Court.
17. Officers concerned through the District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.



JOINT REGISTRAR (GAZETTE-II)



22/12/18

J.P. (IT)